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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT SITTING AT AURANGABAD

Tr.18/87

M.S. Mane,
C/o. Eknathrao Gaikwad,
Osmanpura,
Opp. Mahatma Basweshwar College,
Latur,
Dist. LATUR.

.. Applicant

vs.

1. Telecom District Engineer,
2nd Floor,
Krishi Utpanna Bazar Committee,
LATUR - 413 512.

2. General Manager,
Telecommunications,
Bombay - 400 001.

3. Director General,
Posts & Telegraphs,
Govt. of India,
New Delhi.

.. Respondents

Coram: Hon'ble Vice Chairman Shri B.C. Gadgil
Hon'ble Member (A) Shri P. Srinivasan.

Appearances:

1. Mr. A. B. Naik,
Advocate for the
Applicant.

2. Mr. D. L. Narayana,
Telecom Dist. Engineer,
Latur for the
respondents.

TRIBUNAL'S ORDER:

Date: 18-7-1988

Before hearing the arguments of the advocates
it would be necessary that the respondents should keep
ready for the perusal of the Tribunal the following records:

- (i) All ACRs of the applicant and other
connected matters;
- (ii) All DPC proceedings held for considering
confirmation of the employees who were
appointed immediately after the applicant
i.e. after 4-7-1962;

Reh

... 2/-

(B)

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(iii) The file on which letter dt.31-10-1977 (Page 17 of the compilation) giving the applicant quasi-permanent status with effect from 4-7-65 was issued including the notings etc. leading upto the issue of this letter;

(iv) The file on which letter dt.23-7-1979 (page 25 of the compilation) was issued by which the date of quasi-permanent status was changed from 4-7-65 to 4-7-1977 including notings etc. leading upto the issue of this letter.

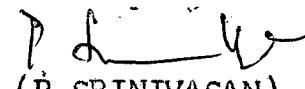
Mr.D.L.Narayana stated that he took charge ^{would} of his present post on 16-7-1988 and that he require some time to have these documents. In view of this position it ~~won~~ will not be possible to adjourn the matter so as to fix it during our present sitting at Aurangabad. The matter is adjourned. However, the next date of hearing will be communicated to the parties whenever it is fixed.

Matter need not to be treated as part heard.

Notice of next date of hearing should be given to the applicant and TelecomDistrict Engineer, Latur for respondents. Misc.Petition No.366/88 filed by the applicant for production of documents is disposed of.



(B.C.GADGIL)
Vice-Chairman


(P.SRINIVASAN)
Member(A)